

MINUTES OF COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Sardar Hukum Singh (Bhatinda): I beg to lay on the Table of the House the Minutes of the first, second, third, fourth, fifth, seventh and eighth sittings of the Committee on Private Members' Bills and Resolutions, held during the Second Session.

[Placed in Library. See No. S-276/57.]

MINUTES OF COMMITTEE ON PETITIONS

Shri Barman (Cooch Bihar—Reserved—Sch. Castes): I beg to lay on the Table the minutes of the first to ninth sittings of the Committee on Petitions, held during the Second Session.

[Placed in Library. See No. S-277/57.]

MINUTES OF COMMITTEE ON THE ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

Shri K. U. Parmar (Ahmedabad—Reserved—Sch. Castes): I beg to lay on the Table the minutes of the Committee on Absence of Members from the Sittings of the House (First and Second) held during the Second Session.

[Placed in Library. See No. S-278/57.]

**COMMITTEE OF PRIVILEGES
FIRST REPORT**

Sardar Hukum Singh (Bhatinda): I beg to lay on the Table the First Report of the Committee of Privileges.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

'I am directed to inform the Lok Sabha that the Insurance

(Amendment) Bill, 1957, which was passed by the Lok Sabha at its sitting held on the 4th September, 1957, has been passed by the Rajya Sabha at its sitting held on the 11th September, 1957, with the following amendment:—

Clause 1

That at page 1, line 5, for the words and figures "It shall come into force on the 1st day of September, 1957" the words and figures "It shall be deemed to have come into force on the 1st day of September, 1957." be substituted.

I am, therefore, to return herewith the said Bill in accordance with the provisions of rule 126 of the Rules of Procedure and Conduct of Business in the Rajya Sabha with the request that the concurrence of the Lok Sabha to the said amendment be communicated to this House.'

**INSURANCE (AMENDMENT) BILL
LAID ON THE TABLE AS PASSED BY RAJYA SABHA**

Secretary: Sir, I lay on the Table of the House the Insurance (Amendment) Bill, 1957, which has been returned by Rajya Sabha with an amendment.

COMMITTEE ON SUBORDINATE LEGISLATION

FIRST REPORT

Sardar Hukum Singh (Bhatinda): I beg to present the First Report of the Committee on Subordinate Legislation.